

Notification No. 118 / 2022

SITTING ARRANGEMENT – PARTIAL MODIFICATIONS

The following partial modifications are made in the Sitting Arrangement during Summer Vacation-2022 – **Third Part from 16.05.2022 to 22.05.2022 in the Madurai Bench of Madras High Court.**

1) Hon'ble Division Bench consisting of the Hon'ble Mr.Justice Abdul Quddhose and Hon'ble Mrs.Justice S.Srimathy is constituted to take up All Division Bench Matters.

1a) After Division Bench work, Hon'ble Mr.Justice Abdul Quddhose will sit single and take up Writ Petitions relating to Service, Education, Mines & Minerals, Industries, Land Acquisition, Local Authority, Labour and Single Bench Writ Petitions relating to the matters which are not assigned to any other Bench.

1b) After Division Bench work, Hon'ble Mrs.Justice S.Srimathy will sit single and take up Writ Petitions relating to Tax, MV, MV-Tax, Customs & Central Excise, Cinema, Prohibition & Excise, EB, Forest, ULC, LR & LT and APM; All Appellate Side matters.

// BY ORDER OF THE HON'BLE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 15 -05-2022

REGISTRAR (JUDICIAL)